

(b) whether Government are aware of the need to improve fish farming management and if so, the steps taken in this regard ?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA) : (a) To promote fish farming in the country, 184 Fish Farmers' Development Agencies (FFDAs) have been sanctioned under the Centrally Sponsored Sector.

(b) Yes, Sir. The following steps have been taken to improve fish farming management in the country :—

- (i) Judicious utilisation of aquatic resources with appropriate technology for fish production;
- (ii) Establishment of requisite infrastructure, such as construction of fish seed hatcheries etc. to develop fish farming;
- (iii) Imparting training to extension officers/extension workers and fish farmers on the modern techniques of fish farming at State and Central fisheries training institutes, for creation of required manpower and a cadre of trained fish farmers; and
- (iv) Offering financial and extension support to the fish farmers to enable them to take up scientific fish farming and fish farm management.

[English]

Minimum Wages Act for CPWD

1869. SHRI SODE RAMAIAH : Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) whether the work of the CPWD is included in any of the Scheduled employment under the Minimum Wages Act;

(b) if so, whether the staff working in Chief Engineers' Circle Division and field

offices of the Department are covered by the Act and the rules made thereunder; and

(c) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH) : (a) The under-mentioned functions of the C.P.W.D. are included in the Scheduled Employment under the Minimum Wages Act, 1948 :

- (i) Construction or maintenance of roads or building operations. (Sl No. 7 of the Part I of the Schedule to the Minimum Wages Act.)
- (ii) Maintenance of buildings and construction and maintenance of runways. (Item No. 5 of Sl. No. 12 of Part I of the Schedule to the Minimum Wages Act).
- (iii) Agriculture, that is to say, any form of farming, including the cultivation and tillage of the soil, dairy, farming, the production, cultivation, growing and harvesting of any agricultural or horticultural commodity (Sl. No. I of Part II of the Schedule to the Minimum Wages Act).

(b) and (c). The staff working in the field offices of the C.P.W.D., *i.e.* Work-charged Staff, the 13 categories of Regular Transferred Classified Establishment, and staff working on Muster Roll only are covered under the Minimum Wages Act, 1948 and the rules made thereunder. The persons engaged on those categories are employed on the construction and maintenance of roads or in building operations and Horticulture operations. The staff working in Chief Engineers; Circle, Division and field offices of the C.P.W.D. engaged against clerical/ministerial, supervisory jobs are not covered under the Minimum Wages Act, 1948 and rules made thereunder.

Use of Organic Manure

1870. DR. G. VIJAYA RAMA RAO : Will the Minister of AGRICULTURE be pleased to state :

(a) whether it is fact that at Friends Rural Centre Rasulia, Hoshangabad, cultivation of rice is done without any chemical fertilizers and only organic manure is used;

(b) whether it is a fact that yield as high as 19 quintals is obtained without any difficulty; and

(c) whether similar trials have been conducted by Indian Council of Agricultural Research/Agricultural University, specially by CRRI, Bhubaneshwar and if so, the results thereof ?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA): (a) to (c). The information is being collected and will be laid on the Table of the Sabha.

Amount Allocated for Upgradation of AIR Stations in Andhra Pradesh

1871. SHRI C. SAMBU: Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) the amount allocated for upgradation of the Vijaywada, Cuddapah, Hyderabad and Visakhapatnam radio stations in Andhra Pradesh during the Seventh Five Year Plan;

(b) whether there is any proposal to set up more radio stations in Andhra Pradesh; and

(c) if so, the details thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI A.K. PANJA) :

(a) So far as Cuddapah and Vishakhapatnam stations of AIR are concerned, there are no schemes for their expansion during 7th Plan. Both of these have high power 100 Kilo Watt Medium Wave Transmitters and modern studios. The amount allocated for expansion of existing facilities for AIR stations at Hyderabad and Vijayawada in Andhra Pradesh during the 7th Plan is given below :—

AIR Station	Amount
	(Rs. in lakhs)
Hyderabad	464
Vijayawada	222
Total :	686

(b) and (c). Yes, Sir. In its 7th Plan, AIR has included schemes to set up 7 F.M. radio stations with multipurpose studios and staff quarters at the following places in Andhra Pradesh :—

1. Kottagudam
2. Tirupati
3. Nizamabad
4. Warangal
5. Kurnool
6. Markapuram
7. Anantapur

Location of Mica Mines

1872. SHRI SRIKANTA DATTA NARASIMHARAJA WADIYAR: Will the Minister of STEEL AND MINES be pleased to state :

(a) the number of mica mines located in different States;

(b) whether Government propose to develop the mica mines; and

(c) if so, the details thereof ?

THE MINISTER OF STEEL AND MINES (SHRI K.C. PANT) : (a) According to information available with Indian Bureau of Mines, the number of working mica mines in 1985 are as under :—

Andhra Pradesh	...	33
Bihar	...	88
Rajasthan	...	4
Tamil Nadu	...	1